

- CGWB has been organizing mass awareness programmes in the Country to promote rain water harvesting and artificial recharge to ground water.

(c) At present, there is no such proposal under consideration in this Ministry.

**Opposition to inter-linking of river projects in Tamil Nadu**

2067. SHRIMATI SASIKALA PUSHPA: Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

- (a) whether it is a fact that neighbouring States of Tamil Nadu are opposing the various inter-linking of river projects under Penninsular rivers component;
- (b) the details of the States which are opposing inter-linking of rivers, projectwise;
- (c) whether Government had made any attempt to persuade the opposing States in order to pursue the projects;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION (DR. SANJEEV KUMAR BALYAN):

(a) The Government of Kerala have raised concerns over diversion of water from the Pamba and Achankovil rivers to the Vaippar basin in Tamil Nadu on the basis of the Feasibility Report on Pamba-Achankovil-Vaippar link project prepared by National Water Development Agency in June 1995. The concern was reflected in the discussions in the Kerala Legislative Assembly on 06.08.2003, where the House unanimously adopted a resolution urging the Central Govt, to give up the Pamba-Achankovil-Vaippar link project completely. As a result, no further progress regarding the preparation of DPR could take place in respect of the above link.

(b) The details of objections raised by concerned State Governments for taking up Feasibility Reports (FRs)/ Detailed Project Reports (DPRs) of proposed Inter-Linking of River (ILR) projects are given in Statement (*See below*).

(c) to (e) The Government is pursuing the ILR Program in a consultative manner. Its implementation is dependent upon the consensus and co-operation of the concerned States and upon obtaining various mandatory clearances from Ministries/ Departments of Central and State Governments including Statutory clearances.

In order to speed up the implementation of ILR Programme and to arrive at a

consensus on the link proposals between the States, a 'Special Committee for Inter-linking of Rivers', has been constituted by this Ministry in September, 2014. Twelve meetings of the Special Committee for ILR have been held so far (last meeting held on March 8, 2017 at New Delhi), wherein State Irrigation/ Water Resources Ministers along with the Secretaries of various States attended the meetings. The Special Committee on ILR take into consideration all the suggestions/observations of the stakeholders while planning and formulating the ILR projects.

Further, in order to address various issues concerning the ILR Programme and to arrive at consensus between the States, a "Task Force and various Sub-Committees for Interlinking of Rivers" have also been constituted.

***Statement***

*Link wise Details of objections raised by various State Governments*

Sl. No.	Name of Link Project	Concerned States	Views/Observations
1.	Pamba - Achankovil - Vaippar link	Tamil Nadu & Kerala	Kerala Assembly has passed a resolution against taking up of the Link Project (2003)
2.	Parbati - Kalisindh - Chambal link	Madhya Pradesh & Rajasthan	Government of MP has prepared and submitted the DPRs of Mohanpura Multipurpose Project and Kundaliya dam as a major intra-State link project (important components of Parbati-Kalisindh-Chambal link) to CWC.
3.	Mahanadi (Manibhadra) - Godavari link	Odisha, Maharashtra, AP, Karnataka, & Chattisgarh,	Govt. of Odisha is not agreeable to this link project due to large submergence of Manibhadra dam/reservoir and to the water balance and quantum of water to be diverted.
4.	Godavari (Inchampalli)- Krishna link Projects	Odisha, Maharashtra, MP, AP, Telangana, Karnataka, & Chhattisgarh,	Govt. of Telangana is not agreeable to the water balance at Inchampalli dam site in Godavari basin.

Sl. No.	Name of Link Project	Concerned States	Views/Observations
5.	Netravati - Hemavati link	Karnataka, Tamil Nadu & Kerala	Govt. of Karnataka intends to utilize Netravati water as per its own plan.

### Steps taken to clean the river Ganga

2068. SHRI PARVEZ HASHMI: Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

(a) the schemes proposed at various places, right from the place of origin of the river Ganga to different States/cities in order to make this holy river free from pollution, the details thereof;

(b) whether any extensive study was conducted or any commission or committee was set up for Clean Ganga Campaign before implementing the above project, if so, the details thereof; and

(c) the time limit set for the Clean Ganga Campaign and the details of the estimated outlay of this project?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION (SHRI VIJAY GOEL): (a) Government has launched Namami Gange Programme. Namami Gange programme consisting of 2 major components, namely, (i) Component A: Comprise of all the ongoing programme (including existing projects sanctioned under NGRBA programme and (ii) Component B: Comprise of new initiatives for abatement of pollution in river Ganga as well as Yamuna.

The Namami Gange is under implementation covering short term, medium term and long term activities.

Under short term action plan, certain interventions have been visualized under the heading of "Entry Level Activities" which covers development of ghats, crematoria and river surface cleaning activities.

Under Medium term action plan, existing Sewage Treatment Plants (STPs) and Effluent Treatment Plants (ETPs) will be upgraded and new STPs and ETPs will be established with an aim to stop untreated sewage and industrial waste falling in the river. Besides, rural sanitation, has been taken up in the villages in the banks of river Ganga.